

**Court Room No.21**

Weekly Board from 12/10/2020 to 17/10/2020

**Court Room No. 21 is vacant, Charge kept with Court Room No.25**

**Weekly Board of C.R.No.21**

**Dated 12.10.2020 to 17.10.2020**

**Daily Board 12.10.2020**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Stage</b>
1	CR B.A. 1829/2020	Ramzan Yasin Shaikh and Anr. Vs The State - DCB CBID Unit - VIII	ORDER
2	A.B.A. 1103/2020	Ashok Ghanshyamdas Rajani Vs Directorate General of GST Intelligence	HEARING
3	A.B.A.1104/2020	Amrit S/o Ashok Rajani Vs Directorate General of GST Intelligence	HEARING
4	CR B.A. 1964/2020	Ramanand @ Anand Ramchandra Yadav Vs State - L.T. marg Police Station	HEARING
5	CR B.A. 1977/2020	Nooman Tassadduq Khan V/S State- L.T. Marg police station	HEARING
6	CR M.A. 1183/2020	Cong Ling - Vs The OI Customs AIU Mumbai	REPLY/SAY
7	A.B.A. 1149/2020	Narendra S/o. Ashok Rajani Vs Directorate General of GST Intelligence Nasik Regional Unit	REPLY/SAY
8	CR B.A. 2000/2020	Pankaj Vora Vs The State - L. T. Marg Police Station	REPLY/SAY
9	CR M.A. 1214/2020	Sujan Badal Mazi Vs State - L.T.Marg Police Station	REPLY/SAY

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**Dated 12.10.2020 to 17.10.2020**

**Daily Board 13.10.2020**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Stage</b>
1	CR M.A. 3166/2019	The State of Maharashtra - State Excise Flying Squad-II Vs Uttampuri Babupuri Goswami	HEARING
2	A.B.A. 835/2020	Mr. Samarth Jayantilal Ranawat Vs The State of Maharashtra L.T. Marg Police Station	HEARING
3	CR B.A. 20100/2020	Javed @ Mohammed Ali Haji Shaikh V/S State- L.T. Marg police station	Hearing.
4	CR B.A. 1789/2020	Vinod Bajliya Sathiya V/S State- V.P. Road police Station	Hearing.
5	CR B.A. 2001/2020	Furkan Ahmed Shaikh Vs The State of Maharashtra - DCB CID Unit - IX	APPEARANCE

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**Weekly Board of C. R. No.21**

**Dated 12.10.2020 to 17.10.2020**

**Daily Board 14.10.2020**

Sr.No.	Case No.	Party Name	Stage
1	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station	HEARING
2	MCOC MA 66/2020	The State Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mann @ Raju @ Mannu Batla & Anr	HEARING
3	SPL CASE MCOC 11/18	ATS, KALACHOWKY, Mumbai. Vs KRUSHNA LINGAYYA GHOSHAKA @ AJAY DASRI AND ORS.07	ARGUMENT ON EXH.
4	SPL CASE 576/2020	KURAR POLICE STATION Vs NIKHIL CHANDRAKANT ROKADE AND ORS.09	ARGUMENT ON EXH.
5	A.B.A. 1146/2020	Ayaan Iqbal Mandai Vs Paydhonie Police Station	REPORT.

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**Weekly Board of C.R.No.21**  
**Dated 12.10.2020 to 17.10.2020**

**Daily Board 15.10.2020**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Stage</b>
1	CR M.A. 1180/2020	The State - Instance of Cyber police Station Vs Shivprasad Semwal	HEARING
2	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station	ORDER
3	Misc Appln. MCO 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak	ORDER
4	A.B.A. 552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station	ORDER
5	MISC APPLN. MCO 622/2020	STATE GOVERNMENT Kurar Police Station Vs Uday Shradaprasad Pathak and Others 2	ORDER
6	A.B.A. 752/2020	Dr. Gerald Mascarenhas Vs L. T. Marg Police Station	ORDER

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<b>Sr.No.</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Stage</b>
1	A.B.A. 1883/2019	Sapna Vikram Singh And 4 Others Vs State Sewree Police Station	<b>HEARING</b>
2	A.B.A. 2244/2019	Vikram Ramsingh Singh And Anr. Vs State Sewree Police Station	<b>HEARING</b>
3	A.B.A. 2254/2019	Sumeet Ramgopal Singh Vs State Sewree Police Station	<b>HEARING</b>
4	A.B.A. 2255/2019	Santosh Bashir Singh Vs State Sewree Police Station	<b>HEARING</b>
5	SPL CRI M.A. 01/2020	Intelligence Officer Vs Mr. J. Kaleel Rehman	<b>HEARING</b>
6	CR M.A. 956/2020	Manoj Kumar Meena - Applicant Vs Saraswati Dattram @ Muskan	<b>HEARING</b>
7	A.B.A. 985/2020	Peshkar Khalil Khan Vs The State of Maharashtra DCB CID	<b>HEARING</b>
8	A.B.A. 1875/2019	Harish Manoharlal Bhatia Vs State Wadala Police Station	<b>ORDER</b>
9	A.B.A. 1909/2019	Jugalkishor Madanlal Bhatia Vs State of Wadala Police Station	<b>ORDER</b>

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**Dated 12.10.2020 to 17.10.2020**

**Daily Board 17.10.2020**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Party Name</b>	<b>Stage</b>
1	CR B.A. 1945/2020	Prashant Narayan Ranade Vs The State of Maharashtra – DCB CID Unit- VIII	<b>HEARING</b>
2	CR B.A. 1953/2020	Kavita Mahendra Sawant (Ashaa Viral Dreswala) Vs The State of Maharashtra - Gavdevi Police Station	<b>REPLY/SAY</b>
3	CR B.A. 1954/2020	Firoz Afsar Khan Vs Stand and Sr. Inspector of L. T. Marg Police Station	<b>REPLY/SAY</b>
4	SPL CASE MCOC 17/16 @ 26/16	The State L. T. Marg Police Station Vs Haidarali Gafur Shaikh	<b>REPLY/SAY</b>